

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt. 28.7.05

Copy of Order may be sent to all respondents by post and to be given to both the counsels.

A  
17.8.05

*J. S. D. (J)*

Order dated 28.7.95

None appears for the applicant nor the applicant is present in person. However, Mr. B. Dash, Ld. Addl. Standing Counsel and Mr. A. N. Routray, Govt. Advocate for the State Government were present.

This case is dismissed for default/non-prosecution.

Send copies of this order to the applicant and to the Respondents and free copies of this order be handed over to the Counsels for both the parties.

*J. S. D.*  
Member (J)

*S. S. D.*  
Vice-chairman 28/7